Government of Himachal Pradesh Department of Health and Family Welfare

No. HFW-A-A(3)1/2020

Dated Shimla-2 the 23rd March, 2020

ORDER

Keeping in view, the importance of social distancing and isolation measures for the containment of the spread of COVID-19 and breaking the chain of transmission by curtailing and limiting the movement of public at large to a bare minimum, in exercise of the powers conferred by the Clause 3 of the **Himachal Pradesh Epidemic Disease** (COVID-19) Regulations, 2020 notified vide notification no. HFW-A-A (3)1/2020 dated 14-03-2020 under the Epidemic Disease Act, 1897, all Offices under the Government of Himachal Pradesh shall remain closed for a period of 3 days starting from 24th March 2020 except the offices charged with essential and emergency services as notified in clause 5 of the Order of even no. dated 23-03-2020. The employees are directed to stay at home and follow all the social distancing guidelines as prescribed from time to time. They are further directed not to leave station and make themselves available for duty, in case required, at short notice.

This issues with approval of Hon'ble Chief Minister.

By order

Chief Secretary to the Government of Himachal Pradesh

Endst no. As Above, Dated: 24th March 2020

Copy for information and necessary action to:

- 1. All the Administrative Secretaries to the Government of Himachal Pradesh for information and necessary action please.
- 2. All the Head of Departments for information and necessary action please.
- 3. Deputy Commissioners, Himachal Pradesh

(R D Dhiman)

Additional Chief Secretary (Health) to the Government of Himachal Pradesh